

**Title:** Regarding need to sanction special funds to tackle acute drinking water problem in the Peddapalli Parliamentary Constituency, Andhra Pradesh - laid.

DR. (SHRIMATI) C. SUGUNA KUMARI (PEDDAPALLI): Peddapalli Parliamentary Constituency is spread over 7 Assembly segments in two districts namely Karimnagar and Adilabad. Five Assembly segments of Karimnagar district have 23 Mandals and two Assembly segments of Adilabad district have 11 Mandals. All these segments are under severe drought and people are having enormous drinking water problem. Cattle are dying and the people are in the clutches of death. This has been going on since ages.

I request the hon. Minister for Rural Development to sanction special and extra funds to the 7 Assembly segments namely Manthani, Peddapalli, Myadaram, Huzurabad and Indurthy of Karimnagar district, and Chinnur and Luksettipet Assembly segments of Adilabad district so that the thirst deaths can be prevented immediately and the long-term drinking water strategy can be worked out.

I request, through you, Sir, to treat it urgent and accord sanction and release funds as soon as possible.

\* Treated as laid on the Table of the House.